

Notifications Under Apprentices act, 1961 and Employees Provident Funds and Miscellaneous Provision act, 1952 etc.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): I beg to lay on the Table-

- (1) A copy of the Notification No. S.O. 2961 (Hindi and English versions) published in Gazette of India dated the 28th November, 1992 Specifying certain subject fields as designated trades, for Technician (Vocational) Apprentices, for the purposes of the Apprentices Act, 1961 issued under section 2 of the said Act. [Placed in Library see No. LT- 2514193]
- (2) A copy of the Employees' Family Pension (Second Amendment) scheme, 1992 (Hindi and English versions) published in Notification No. G.S.R. 535 in Gazette of India dated the 28th November, 1992 under sub-section (2) of section 7 of the Employees' provident funds and Miscellaneous provisions Act, 1992. [Placed in Library See No. LT-2515/93]
- (3) A statement (Hindi and English versions) on action taken on proposed to be taken on convention No. 163 and Recommendation no. 173 adopted at the International labour Conference at its 74th Session (Maritime)-Geneva (September-October, 1987) along with

the text of the Convention and Recommendation. [Placed in Library See No LT-3516/93]

- (4) A statement (Hindi and English versions) on action taken on proposed to be taken on Convention No. 164 adopted at the International Labour Conference at its 74th Session (Maritime)-Geneva (September-October, 1987), along with the text of the Convention. [Placed in Library see No LT-3617193]
- (5) A statement (Hindi and English versions) on action taken or proposed to be taken on connection No. 165 concerning Special Security for Seafarers (Revised) adopted by the 74 (meritime) session of the International Labour Conference (1987), along with the text of the Convention. [Placed in the Library see (T-3518/93)]
- (6) A statement (Hindi and English Versions) on action taken or proposed to be taken on the Convention no. 166 and the Recommendation No. 174 adopted by the 74th (Maritime) Session of the General Conference of the International Labour Organisation (September-October, 1987) along with the text of the convention and Recommendation. [Placed in Library see No. LT 3519/93]